



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15th February, 2022

NOTICE

Please take notice that the matters listed in the Virtual Court of Chairperson on 18th February, 2022 will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 953 of 2021 (PH)	Dheeraj Wadhawan Vs. Yes Bank Ltd. & Anr.	Mahesh Agarwal	Anamika Singh Aman Sharma Bhargav Kosuru-R1

By order of Hon'ble Chairperson

-Sd/-

Registrar